

From:

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2026-27/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Ms. Garima Mishra, District & Additional Sessions Judge, Bokaro.
2. Mr. Devesh Kumar Tripathi, Special Judge, POCSO Act, Bokaro.
3. Mr. Neeraj Kumar, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
4. Mr. Prem Nath Pandey, Additional Principal Judge, Additional Family Court, Bokaro (Bermo at Tenughat).
5. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Chaibasa.
6. Mr. Piyush Srivastava, District & Additional Sessions Judge-cum-Spl. Judge, A.C.B., Chaibasa.
7. Mr. Shahzad Mohammad Shahzad, District & Additional Sessions Judge, Chatra.
8. Mr. Randhir Kumar Singh, District & Additional Sessions Judge, Chatra.
9. Mr. Purnendu Kumar Sharma, District & Additional Sessions Judge, Chatra.
10. Ms. Aisha Khan, District & Additional Sessions Judge, Daltonganj.
11. Mr. Prateek Chaturvedi, District & Additional Sessions Judge, Daltonganj.
12. Mr. Abhas Kumar, District & Additional Sessions Judge, Daltonganj.
13. Mr. Rajendra Kumar Sinha, Special Judge, POCSO Act, Deoghar.
14. Mr. Bhanu Pratap Singh, Additional Principal Judge, Additional Family Court, Deoghar.
15. Mr. Shivnath Tripathi, District & Additional Sessions Judge, Deoghar (Madhupur).
16. Mr. Chaudhary Ahsan Moiz, Additional Principal Judge, Additional Family Court, Dhanbad.
17. Mr. Vijay Kumar Srivastava, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
18. Mr. Prafulla Kumar, District & Additional Sessions Judge, Dhanbad.
19. Mr. Paras Kumar Sinha, District & Additional Sessions Judge, Dhanbad.
20. Mr. Kumar Saket, District & Additional Sessions Judge, Dhanbad.
21. Mr. Vikesh, District & Additional Sessions Judge, Dhanbad.
22. Mr. Rajesh Sinha, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Dumka.
23. Mr. Yogesh Kumar Singh, District & Additional Sessions Judge, Dumka.
24. Mr. Ashutosh Kumar Pandey, District & Additional Sessions Judge, Garhwa.
25. Mr. Manoj Kumar Sharma, District & Additional Sessions Judge, Garhwa (Nagar Untari).
26. Mr. Amit Kumar, Additional Principal Judge, Additional Family Court, Giridih.
27. Mr. Vishal Kumar, District & Additional Sessions Judge, Giridih.
28. Mr. Rajesh Kumar Bagga, District & Additional Sessions Judge, Giridih.
29. Ms. Prity Kumari, District & Additional Sessions Judge, Giridih.
30. Mr. Nirupam Kumar, District & Additional Sessions Judge, Godda.
31. Ms. Richa Srivastava, District & Additional Sessions Judge, Godda.
32. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
33. Mr. Bhupesh Kumar, District & Additional Sessions Judge, Gumla.
34. Mr. Avinash Kumar Dubey, District & Additional Sessions Judge, Hazaribagh.
35. Ms. Kusum Kumari, District & Additional Sessions Judge, Hazaribagh.
36. Mr. Purushottam Kumar Goswami, District & Additional Sessions Judge, Hazaribagh.
37. Ms. Asha Devi Bhatt, District & Additional Sessions Judge-cum-Special Judge, A.C.B., Hazaribagh.
38. Ms. Manju Kumari, District & Additional Sessions Judge, Jamshedpur.
39. Mr. Dheeraj Kumar, Additional Principal Judge, Additional Family Court, Jamshedpur.
40. Ms. Namita Chandra, District & Additional Sessions Judge, Jamshedpur.
41. Ms. Neeti Kumar, District & Additional Sessions Judge, Jamshedpur.
42. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.
43. Mr. Rakesh Chandra, District & Additional Sessions Judge, Koderma.
44. Mr. Sunil Dutta Dwivedi, District & Additional Sessions Judge, Latehar.
45. Ms. Neerja Ashri, District & Additional Sessions Judge, Lohardaga.
46. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
47. Mr. Yogesh Kumar, Additional Judicial Commissioner-cum-Special Judge, CBI (other than AHD Scam), Ranchi.

48. Mr. Debasis Mohapatra, Additional Judicial Commissioner-cum-Special Judge, CBI (other than AHD), Ranchi.
49. Mr. Manoj Kumar Tripathi, Additional Judicial Commissioner-cum-P.O. Addl. MVACTION, Ranchi.
50. Mr. Rajesh Kumar Singh, Additional Principal Judge, Additional Family Court, Ranchi.
51. Mr. Arvind Kumar No. 2, Additional Judicial Commissioner, Ranchi.
52. Mr. Shailendra Kumar, Additional Judicial Commissioner, Ranchi.
53. Mr. Kuldeep, Additional Judicial Commissioner-cum-Special Judge, CBI (other than AHD), Ranchi.
54. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Ranchi.
55. Mr. Purnendu Sharan, District & Additional Sessions Judge, Sahebganj (Rajmahal).
56. Mr. Deepak Malik, District & Additional Sessions Judge, Seraikella-Kharsawan.
57. Mr. Mithilesh Kumar Singh, District & Additional Sessions Judge, Seraikella-Kharsawan (Chandil).
58. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.

Sub.:- Nomination of Judicial Officers for attending Two days Online "Refresher Training programme on Civil Laws for District Judges (R-9)" (half of the cadre, 2nd batch), scheduled to be held on 25th & 26th July, 2026.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend Two days Online "Refresher Training programme on Civil Laws for District Judges (R-9)" (half of the cadre, 2nd batch), scheduled to be held on 25th & 26th July, 2026 conducted by Judicial Academy Jharkhand, Ranchi.

All the nominated officers have to login by 10:15 A.M. Beyond 10:35 A.M., login would not be allowed. The link for joining the training sessions as well as training protocols will be circulated by the Judicial Academy Jharkhand to all the judgeships well in advance.

No prayer for exemption will be entertained in ordinary circumstances.

This is for your information and needful

Yours sincerely,

Sd/- Vishwa Nath Shukla

Registrar (Administration)

Memo No. 2553 /Apptt.

Dated, Ranchi, the 27/06/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 587/JAJ dated 16.06.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


27/06/26
Registrar (Administration)